

(b) what is the total financial assistance provided under the IRDP and the families covered during 1987-88 and expected to be covered during 1988-89; and

(c) the number of persons from Gwalior came above the poverty line and those still below poverty line?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) Yes, from inception till 87-88.

(b) Financial assistance provided under IRDP during 1987-88, Rs. 324 lakhs (credit Rs. 242 lakhs and subsidy Rs. 82 lakhs). Number of families assisted during 1987-88—5496. Target or 1988-89 is 4,000 families.

(c) Districtwise information of Number of persons brought above the poverty line is not maintained.

Mini production unit with every low power transmitter

3000. SHRI B. L. PANWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to equip every LPT with a mini production unit to encourage regional Artists and local culture for relating such programmes through regional Doordarshan Kendras; and

(b) if so, by when and if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) and (b) No, Sir. There is no proposal to provide pro* gramme production facility for every low power TV transmitter (LPT). It has been considered more appropriate to identify compact homogenous areas to serve as units from the point of view of developmental needs and socio-economic cultural characteristics; establish a TV Programme Production Centre at a suitable locations in such an area; and disseminate the regional (local) programmes so produced over the entire area. At present there are 18 Programme Production Centres in the country. *This* number will go up to 48 with the implementation of all the Seventh Plan Schemes of Doordarshan.

Bonded labour

3001. SHRI NARESH C. PUGLIA: Will the Minister of LABOUR be pleased to state;

(a) the number of bonded labour identified in each State and the Union Territories;

(b) the progress made in the last three years in reducing their number;

(c) whether Government propose to set up a national commission on Bonded Labour; and

(d) if so, what are the details thereof and if not, reasons therefor?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBY): (a) -and (b) The available information is given below: —

Name of the State	No. of Bonded Labourers identified as on 31st March, 1988	No. of Bonded Labourers rehabilitated during : 1985-86 1986-87 1987-88
Andhra Pradesh	33954	3957 4314 2691
Bihar	12338	535 376 468
Gujarat	64	19
Haryana	429	
Karnataka	62689	4009 6550 6715
Kerala . . .	823	
Madhya Pradesh	7486	779 1017 842
Maharashtra	998	307 198 70
Orissa	47824	5385 6577 4499
Rajasthan	7037	1079 366 113
Tamil Nadu	36827	1109 663 401
Uttar Pradesh .	25211	4199 4749 3554
	TOTAL 235670	21378 24810 19353

(c) and (d) No, Sir. Government has already set up a National Commission on Rural Labour. The terms of reference of the Commission include the study report on the problems of bonded labour, etc.

Grievances of artists of song and Drama Division, National

3002. DR. BAPU KALDATE; Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether Government have received a representation from the artists of Song and Drama Division, Nainital;

(b) if so, what are the main grievances of these artists; and

(c) whether Government have taken any steps to redress their grievances?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) Yes, Sir.

(b) Staff Artists of Song and Drama Division are contract employees. Their grievances, which is common to all Staff Artists including those posted at Nainital, is that they have not been provided facilities of Pension, Life Insurance, Residential Accommodation, full medical facilities and Children Education allowance.

(c) The Central Government Employees Insurance Scheme has already been extended to the staff